

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/41/ (IB)/2017**

**NAME OF THE PETITIONER(S) : ENTRUST COMMUNICATIONS PVT LTD**

**NAME OF THE RESPONDENT(S) : UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD**

**UNDER SECTION : 433(e) (f)**

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

*STANLEY JOHN S.*

*[Signature]*  
Counsel for Petitioner

**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent.  
Counsel for the Petitioner undertakes to inform the next date of hearing to the Respondent. Put up on **03.10.2017 at 10.30 A.M.**

*—sd—*  
**MEMBER (TECHNICAL)**

*—sd—*  
**MEMBER (JUDICIAL)**

ghk